

IN THE HIGH COURT OF JHARKHAND AT RANCHI

A. B. A. No. 2091 of 2020

1. Ramji Roy @ Ramjee Ray
2. Urmilla Devi
3. Ajay Kumar
4. Mamta Devi

..... Petitioners

Versus

The State of Jharkhand & Another

..... Opposite Parties

CORAM

HON'BLE MR. JUSTICE RAJESH SHANKAR

For the Petitioners:

Mr. Anurag Kashyap

For the State:

Mr. S. K. Srivastava, A.P.P

03/20.07.2020 Issue notice to the O.P.No.2 by Registered Post with A/D for which requisites etc. must be filed within two weeks.

Put up this case after six weeks under the same heading.

In the meantime, no coercive steps shall be taken against the petitioners in connection with Complaint Case No. 4866/2017, pending in the Court of the Chief Judicial Magistrate, Saraikella.

Satish/-

(RAJESH SHANKAR, J)